

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †5560
TO BE ANSWERED ON 02.04.2018

OPENING OF ITIs/VOCATIONAL TRAINING CENTRE

†5560. SHRI TAMRADHWAJ SAHU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the proposal received by the Government from various States/ UTs and NGOs for opening up of Vocational Training Centres during each of the last three years and the current year and the amount released for the purpose, State/UT-wise;
- (b) the extent to which the above project is effective in nurturing the tribal youths and State/UT-wise number of tribal youth benefited therefrom during the above period; and
- (c) the steps taken/proposed to be taken by the Government to make this project more effective?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Ministry of Tribal Affairs provides recurring grants under the Scheme of VTC for running Vocational Training Centres(VTCs) by the State Governments / NGOs. The scheme is implemented through the State Government. However, as a part of rationalization of schemes of the Ministry, it has been decided to subsume the intervention of Vocational Training Centres under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from 2018-19 onwards. Receipt of proposals from State Governments for skill development / vocational training initiatives under these schemes is a continuous process. The proposal received from the State Government is appraised and approved by the Project Appraisal Committee (PAC) in the Ministry for funding.

Details of funds provided to State Governments / NGOs under VTC scheme of the Ministry during last three years and current year is tabulated below:

(Rs. in lakh)

State VTCs	Year	Funds released
Assam	2014-15	485.70
	2015-16	900.00
Gujarat	2015-16	605.76
NGOs		
Assam	2014-15	72.32
	2016-17	93.00
	2017-18	183.09
Meghalaya	2014-15	30.44
	2017-18	59.33
Karnataka	2014-15	63.60
	2017-18	59.60
Nagaland	2014-15	103.92
	2016-17	24.48
Tamil Nadu	2016-17	31.20
	2017-18	61.55

The details of funds provided for skill development and vocational training of tribal persons under SCA to TSS and Grants under Article 275(1) of the Constitution during the last three years and the current year are at Annexure-II. The data regarding State/UT-wise number of tribal youth/beneficiaries benefited therefrom is at Annexure-I.

Annexure-1 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 5560 for answer on 02.04.2018.

Funds provided for training of tribal persons under VTC scheme during last three years:

S. NO.	Name of the State	Intended Beneficiaries		
		2014-15	2015-16	2016-17
1	Assam	1300	1000	300
2	Gujarat	0	4898	0
3	Karnataka	200	0	0
4	Meghalaya	100	0	0
5	Nagaland	340	0	80
6	Tamil Nadu	0	0	100
Total		1940	5898	480

Funds provided for skill development and vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last three years:

S No.	Name of State	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1.	Andhra Pradesh	1623	700	125
2.	Arunachal Pradesh	320	700	390
3.	Assam	5600	6000	1120
4.	Bihar	800	2500	4620
5.	Chhattisgarh	6500	4000	4400
6.	Gujarat	10216	8000	2300
7.	Himachal Pradesh	2500	400	937
8.	Jammu & Kashmir	0	1650	3000
9.	Jharkhand	11500	3500	0
10.	Karnataka	3000	6400	0
11.	Kerala	3028	1800	290
12.	Madhya Pradesh	25000	10000	6500
13.	Maharashtra	3600	6590	1000
14.	Manipur	3000	665	0
15.	Meghalaya	1650	0.00	0
16.	Mizoram	175	500	937
17.	Nagaland	1175	1000	562
18.	Odisha	10000	10640	22165
19.	Rajasthan	8500	7800	0
20.	Sikkim	616	715	50
21.	Telangana	5800	3800	6000
22.	Tripura	1400	1000	2093
23.	Uttar Pradesh	1700	965	0
24.	West Bengal	10300	6875	5500
Total		118003	86200	61989

Annexure-I

Annexure 2 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 5560 for answer on 02.04.2018.

Funds Provided to State Governments for skill development, vocational training under SCA to TSS and Grants under Article 275(1) of the Constitution during the last three years and the current year.

(Rs. in Lakh)

S No.	Name of State	2014-15	2015-16	2016-17	2017-18
		Funds Released	Funds Released	Funds Released	Funds approved
1.	Andhra Pradesh	487.82	300.00	40.00	300.00
2.	Arunachal Pradesh	100.00	230.00	125.00	0.00
3.	Assam	1699.25	1800.00	168.00	0.00
4.	Bihar	250.00	750.00	430.18	250.00
5.	Chhattisgarh	2029.56	1000.00	2090.00	0.00
6.	Gujarat	4620.00	3695.72	2998.00	1750.03
7.	Himachal Pradesh	241.58	175.00	300.64	320.00
8.	Jammu & Kashmir	0.00	500.00	500.00	100.00
9.	Jharkhand	3492.96	1240.00	0.00	300.00
10.	Karnataka	900.00	1800.00	0.00	1180.00
11.	Kerala	530.00	550.00	35.10	100.52
12.	Madhya Pradesh	8057.55	3300.00	2233.19	4100.00
13.	Maharashtra	1100.00	1977.18	1000.00	0.00
14.	Manipur	150.00	200.00	0.00	187.00
15.	Meghalaya	500.00	0.00	0.00	90.00
16.	Mizoram	53.36	100.00	300.00	55.82
17.	Nagaland	355.00	300.00	180.00	50.00
18.	Odisha	4584.47	3194.59	7093.35	5200.00
19.	Rajasthan	1650.00	2675.00	0.00	0.00
20.	Sikkim	60.00	215.00	109.80	28.00
21.	Telangana	1750.00	1300.00	1186.35	800.00
22.	Tripura	1038.50	290.00	450.00	290.00
23.	Uttar Pradesh	536.92	290.00	0.00	200.00
24.	Uttarakhand	0.00	0.00	0.00	100.00
25.	West Bengal	3110.00	2063.58	990.00	1055.00
Total		37296.97	27946.07	20229.61	16456.37